

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.637/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th February 2018, 10.30 A.M

Name of the Company	Ameer Mahmood Shaikh -Vs- M/s National Automotive Components Pvt Ltd		
Under Section	97		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. VIKTOR DUTTA, ADV
2. ARDITA HALDER, ADV.

for the petitioner

J.R.K.

12/2/2018

ORDER

Ld. Counsel for the petitioner is present. Nobody is present from the respondent's side.

Ld. Counsel appearing on behalf of the petitioner submits that he has already issued notice as directed but not filed affidavit of service effecting service on the Regional Director, Eastern Region and the Registrar of Companies, West Bengal. He is directed to file affidavit of service within 7 days. Awaiting reply from the Regional Director and the Registrar of Companies.

List it on 11/03/2017.

Sd

(Jinan K.R.)
Member (J)